

**The Minister of Health (Shri Kar-markar):** (a) Yes. A scheme for providing water supply in drought affected areas of the State was approved in 1957-58

(b) Out of 1,682 wells and 600 tubewells proposed to be sunk during 1957-59 work on 1,039 wells and 165 tubewells has been completed

(c) In addition to the provision of water supply for drought affected areas, 958 villages have been provided with water supply facilities during the Second Plan period so far

#### Uttariya Railway Mazdoor Union

**789. Shri Tangamani:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the registration of the Uttariya Railway Mazdoor Union, Delhi affiliated to the INTUC has been cancelled by the Registrar of Trade Unions, Delhi; and

(b) if so, the reasons therefor?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Yes, the Union is incidentally not affiliated to the INTUC but to the NFIR

(b) Non-submission of the annual returns required under the Indian Trade Unions Act, 1926

#### Chlorinated Water Supply in Delhi

**790. Shrimati Ila Palchoudhuri:** Will the Minister of Health be pleased to state

(a) whether Government of India's attention has been drawn to a letter to the Editor published in the "Delhi Hindustan Standard" of January 16, 1959, from Dr V N Roy of New Delhi in which he made a categorical statement that because polluted water with a high dose of chlorine and bleaching powder is being continuously supplied for some years to the public of Delhi, almost 85 per cent of them have become victims of either mild or acute type of amoebic dysentery and consequently premature baldness among young men and near baldness in ladies has alarmingly increased;

(b) if so, what are the actual facts; and

(c) the steps taken or proposed to be taken in regard to this serious matter?

**The Minister of Health (Shri Kar-markar):** (a) Yes

(b) There is no reliable evidence to suggest that excessive doses of chlorine can cause either amoebic dysentery or premature baldness. The question regarding proper dose of chlorine and its effects on the human system has been carefully studied by the Delhi Municipal Corporation. The dose of chlorine with a residual of upto 1.5 ppm is considered to have no adverse effect on human system

(c) Does not arise

#### National Highways in Madras State

**791. Shri Subbiah Ambalam:** Will the Minister of Transport and Communications be pleased to state:

(a) the amount provided in the Second Five Year Plan for the construction of National Highways in Madras State;

(b) the amount spent so far,

(c) total mileage constructed so far, and

(d) how far the Ramanathapuram-Begapatnam Sethu Road in the East Coast National Highway Road Scheme has progressed?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Rs 220.05 lakhs

(b) An expenditure of Rs 14.149 lakhs has been incurred upto 31st January, 1959

(c) Improvement 103 miles, new construction 2 miles. Also, one bridge has been completed and 3 more are in progress

(d) The member presumably is referring to the Nagapattinam-Ramanathapuram Road which is entirely the